

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No. 117
(IB)-1456(ND)2018

IN THE MATTER OF:

Jatalia Global Ventures Ltd	...	Applicant/Petitioner
Vs		
Gokul Exim Pvt Ltd	...	Respondent

Order under Section 9 of IBC.

Order delivered on 15.12.2020

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant	:
For the Respondent	:

ORDER

On 27.11.2019 both the parties sought adjournment for settlement, and last chance was given for settlement. Today none appears for both the sides. Hence, we dismiss the application.

Sd/-
SUMITA PURKAYASTHA
MEMBER (T)

Sd/-
DR. DEEPTI MUKESH
MEMBER (J)